

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **01.03.2023 at 02.30 PM** THROUGH VIDEO CONFERENCING

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**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT  
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

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**IN THE MATTER OF** : Surana Industries Ltd and 95 Ors

**MAIN PETITION NUMBER** : CP(CA)/125(CHE)/2022

**(IA/MA) APPLICATION NUMBERS**

IA/21(CHE)/2023

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**ORDER**

The Applicant is represented by the Ld. Counsel Mr. Vijay Kumar and the Counsel for SFIO appeared through video conferencing mode.

Counsel for SFIO states that they have received the copy of the application.

Counsel for SFIO seeks and is granted 2 weeks time to file reply in the matter and serve the same to the opposite side.

List the matter on **29.03.2023** for further hearing.



**[SAMEER KAKAR]  
MEMBER (TECHNICAL)**

AR



**[JUSTICE RAMALINGAM SUDHAKAR]  
PRESIDENT**